

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 257/2010

Date: 5.8.2014

To,

The Director (Technical)
Pragati Power Corporation Limited
(Pragati-III 1371 MW Power Plant)
Himadri, Corporate Office
Rajghat Power House Complex
New Delhi-110 002

Sir,

Subject : Petition for approval of tariff of Pragati-III CCPP 1371 MW power plant of Pragati Power Corporation Ltd. for the period from COD up to 31.3.2014

Ref : Your letter No. PPCL/Comml./PCRA 14-19/106 dated 25.7.2014

With reference to your letter dated 25th July, 2014 in the above mentioned subject, I am directed to inform you that your prayer have been considered and the time for submission of the revised proforma along with the audited certificate has been extended upto 30th August, 2014. No further request for extension of time shall be entertained. If no information/document is filed within the said date, the matter shall be considered based on available records.

Yours Sincerely,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)